

**GOVERNMENT OF ANDHRA PRADESH  
HEALTH MEDICAL & FAMILY WELFARE DEPARTMENT**

Order No.38/COVID-19/2020,

Date: 24.04.2020

**Sub:** COVID-19 – Advisory for Referral System to be followed for Patients and to those with Respiratory Problems - Reg.

**COVID INSTANT ORDER - 38**

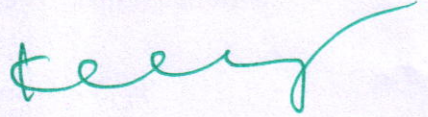
With the onset of Covid-19 Pandemic in the State, six lines of hospitals, comprising District Hospitals, Private Medical Colleges, Private Hospitals and Government Medical Colleges, have been set up for admission of Covid patients.

It has come to notice, while shifting the patients from one hospital to another due to several reasons, some lives are being lost during transportation. In view of this, all the medical professionals who are treating patients are requested to follow below mentioned protocols in order to save the lives of patients.

1. Whenever a patient with respiratory symptoms (even non-respiratory) approach a hospital, first stabilize the patient's condition followed by conduct of TruNAAT tests to ascertain Covid status. If tested positive, the patient must be sent to nearby Covid Hospital in a dedicated Advanced Life Supported System (ALS) Ambulance.
2. If the test result is negative, treat the patient in the same hospital or refer him/her for special care to another hospital using a non Covid Ambulance after stabilization or depending upon the severity.
3. If the testing facility is not available in the hospital, stabilize the patient and refer the patient through Government ALS Ambulance.
4. Breathlessness is a very ominous manifestation and therefore extra care must be taken while following the referral system to avoid problems to the patients during transportation.
5. Since most of the patients are ignorant about their symptoms and consequences, they must be counselled on precautions during their hospital stay and transportation.

6. All the doctors and paramedics are requested to follow the above mentioned advisory and treat the patients.

All the District Collectors and Superintendents of Government and Private Hospital are requested to take necessary action.



**SPECIAL CHIEF SECRETARY TO GOVERNMENT**

To:

1. The District Collectors & Magistrates
2. Medical Superintendents of all Government and Private hospitals
3. The Director of Medical Education, Vijayawada
4. The Director of Health, Vijayawada
5. The Commissioner, Health & Family Welfare
6. The Commissioner, APVVP, Vijayawada
7. The Chief Executive Officer, Dr YSR Arogyasri Health Care Trust, Guntur